

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/20/2016  
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others  
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SUSHMA HARINI A  
to M/s. V-Ramachandran  
Advocates

Counsel for Petitioner A.M.H.

2. G. SADAYA RAMANUJAM

Petitioner G. Sadayaramanujam

**ORDER**

Counsel for the Petitioner present. Counsel for R6 has given counter offer and submitted three volumes of the same which has been handed over to the Counsel for the Petitioner. The Petitioner is directed to give response to the same and file it on the next date of hearing. Put up on **06.12.2017 at 10.30 A.M.**

- sd -  
MEMBER (TECHNICAL)  
ghk

- sd -  
MEMBER (JUDICIAL)